

STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES IN
THE MONTH OF OCTOBER, 2015 THE HIGH COURT OF HIMACHAL PRADESH AT SHIMLA.

S.NO	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL						LOK ADALAT Settled	TOTAL DISPOSAL DURING THE MONTH	NO.OF CASES ADMITTED
				DIVISION BENCH In Limine Regular		SINGLE BENCH In Limine Regular		FULL BENCH In Limine Regular				
CIVIL (ORIGINAL) CASES												
1.	CWP	6196	250	0	0	0	0	0	0	0	409	0
2.	ITR	0	0	0	0	0	0	0	0	0	0	0
3.	STR	9	0	0	0	0	0	0	0	0	0	0
4.	EDR	0	0	0	0	0	0	0	0	0	0	0
5.	CO.P	46	0	0	0	0	0	0	0	0	1	0
6.	COAPP	60	5	0	0	0	0	0	0	0	7	0
7.	COPC	225	75	0	0	0	0	0	0	0	54	0
8.	CS	413	6	0	0	0	0	0	0	0	3	0
9.	EX.P	64	1	0	0	0	0	0	0	0	2	0
10.	OMPM	35	2	0	0	0	0	0	0	0	5	0
11.	PA	0	0	0	0	0	0	0	0	0	0	0
12.	PP	0	0	0	0	0	0	0	0	0	0	0
13.	EL.P	0	0	0	0	0	0	0	0	0	0	0
14.	EMP	0	0	0	0	0	0	0	0	0	0	0
15.	OMP	335	41	0	0	0	0	0	0	0	34	0
16.	ARB.P	0	0	0	0	0	0	0	0	0	0	0
17.	ITAPP	0	0	0	0	0	0	0	0	0	0	0
18.	CMPMO	447	45	0	0	0	0	0	0	0	27	0

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S.NO	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL						LOK ADALAT Settled	TOTAL DISPOSAL DURING THE MONTH	NO.OF CASES ADMITTED
				DIVISION BENCH		SINGLE BENCH		FULL BENCH				
				In Limine	Regular	In Limine	Regular	In Limine	Regular			
19.	WTR	0	0	0	0	0	0	0	0	0	0	0
20.	ExRef	0	0	0	0	0	0	0	0	0	0	0
21.	EXC.P	0	0	0	0	0	0	0	0	0	0	0
22.	ARB.C	173	4	0	0	0	0	0	0	0	0	0
23.	CWPIL	20	2	0	0	0	0	0	0	0	0	0
24.	CWP-T	0	0	0	0	0	0	0	0	0	0	0
25.	CWPOA	42	0	0	0	0	0	0	0	0	0	0
26.	CWPTA	0	0	0	0	0	0	0	0	0	0	0
27.	COPCT	0	0	0	0	0	0	0	0	0	0	0
28.	CREW	0	0	0	0	0	0	0	0	0	0	0
29.	EX.PT	123	0	0	0	0	0	0	0	0	0	0
	TOTAL :-	8188	429	0	0	0	0	0	0	0	537	0

CIVIL (NOT ORIGINAL) CASES

30.	FAO	2396	32	0	0	0	0	0	0	0	92	0
31.	RFA	3908	30	0	0	0	0	0	0	0	19	0
32.	LPA	876	30	0	0	0	0	0	0	0	56	0
33.	C.REV/RP	43	7	0	0	0	0	0	0	0	12	0
34.	CONTA	0	0	0	0	0	0	0	0	0	0	0
35.	RSA	5438	76	0	0	0	0	0	0	0	44	0

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